

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.**

ORDER

The following transfers and postings are hereby made in official exigency with immediate effect :-

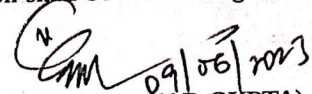
S. N.	Name of Officials (S/Sh./Ms.)	From	To
1	Priyanka Nagpal EC: 3511/ 94285526	Additional PS attached with the Undersigned.	PA in the Court of Ms. Vidhi Gupta Anand, ACMM, RADC.
2	Padam Kumar EC: 53522993	PA in the Court of Ms. Vidhi Gupta Anand, ACMM, RADC	PA in Office Pool, RADC. (on return from Leave)
3	Ajay Kumar EC- 26406380	PA in the court of Ms. Navita Kumari Bagha, POLC, RADC	PA in the court of Ms. Namrita Aggarwal, Spl. Judge (PC Act), CBI, RADC
4	Pooja Sehgal EC- 3435/ 33087328	PA in the court of Ms. Namrita Aggarwal, Spl. Judge (PC Act), CBI, RADC	PA in the Court of Sh. Sanjay Bansal, Spl. Judge (PC Act-Coal Block), RADC
5	Santosh EC- 43027273	PA in the Court of Sh. Sanjay Bansal, Spl. Judge (PC Act-Coal Block), RADC	PA in the court of Ms. Navita Kumari Bagha, POLC, RADC
6	Asha Sharma EC- 74943095	Peon in Personal Office of undersigned.	Peon in Bail & filing, RADC.
7	Vijay Pal Singh EC- 10584/ 44729848	Peon in Stationery Branch, RADC	Peon/Orderly in the Court of Ms. Navita Kumari Bagha, POLC, RADC
8	Narender Singh EC- 10890/ 93437256	Peon in Bail & filing, RADC.	Peon in Stationery Branch, RADC (Official shall also look after the work of Facilitation Centre)
9	Suresh Kr. Bhardwaj EC: 10466/ 59899424	Peon/Orderly in the court of Ms. Navita Kumari Bagha, POLC, RADC	Peon in Personal Office of undersigned.
10	Prabha Singh EC: 54381691	JA in the Copying Agency, Rouse Avenue Court, New Delhi.	JA/Ahlmad in the Court of Sh. Vikas Dhull, Spl. Judge (PC Act) CBI, RADC.
11	Birender Kumar EC: 13832/ 39555164	JA/ Ahlmad in the Court of Sh. Vikas Dhull, Spl. Judge, (PC Act) CBI, RADC	JA/ Reader in the Court of Sh. Ajay Gupta, Spl. Judge, PC Act, CBI, RADC
12	Ashok Kumar EC: 10831	JA/ Reader in the Court of Sh. Ajay Gupta, Spl. Judge, PC Act, CBI, RADC	JA in Record Room & Digitization Cell, RADC
13	Ashok Kumar EC: 13159/ 46603103	SJA/ Branch Incharge, Caretaking Branch, RADC	SJA/ Reader in the Court of Sh. Sameer Bajpai, Spl. Judge, PC Act, CBI, RADC
14	Surendra Prasad Mandal EC: 13544	JA/ Reader in the Court of Sh. Sameer Bajpai, Spl. Judge, PC Act, CBI, RADC	JA in the Computer Branch, RADC.
15	Mukesh Verma EC: 51072060	JA/ Asstt. Ahlmad in the Court of Sh. Gorakh Nath Pandey, POLC, RADC	JA/ Asstt. Ahlmad in the Court of Sh. Sanjeev Kumar Malhotra, Spl. Judge, PC Act, ACB, RADC
16	Sapna EC: 97816140	JJA/ Asstt. Ahlmad in the Court of Sh. Sanjeev Kumar Malhotra, Spl. Judge, PC Act, ACB, RADC	JJA/ Asstt. Ahlmad in the Court of Sh. Gorakh Nath Pandey, POLC, RADC
17	Pradeep Sharawat EC: 70537016	JJA/ Asstt. Ahlmad in the Court of Md. Farrukh, Spl. Judge, PC Act, CBI, RADC	JJA/ Asstt. Ahlmad in the Court of Sh. Rajesh Kumar Goel, Spl. Judge (PC Act) CBI, RADC

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S. N.	Name of Officials (S/Sh./Ms.)	From	To
18	Kapil Nagar EC: 11780831	JJA in Copying Agency, RADC	JJA/ Asstt. Ahlmad in the Court of Md. Farrukh, Spl. Judge, PC Act, CBI, RADC
19	Archana Singh EC: 40316493	JA in the Record Room & Digitization Cell, RADC.	JA in Copying Agency, RADC

Note: Sh. Mohit, JA (EC: 86975944) posted in the Cartaking Branch, RADC is hereby directed to look after the work of Caretaking Branch as Branch Incharge/Caretaker till further orders.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.

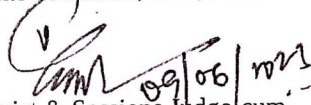

(VINAY KUMAR GUPTA)

Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi.

4945-5029-D
No.: _____/F.7/P&T/Admn/RADC/2023
Copy forwarded for information and necessary action to :

Dated, Delhi the 09/06/2023

1. The Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. I, II & III Central District, Tis Hazari Courts, Delhi.
4. The Reader to the concerned Courts.
5. The concerned officials.
6. The PS to the undersigned.
7. The Dealing Official, Leave Seat, RADC, Delhi.
8. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
9. The Dealing Official, LAYERS seat, THC, Delhi.
10. The Dealing Official T&P-I, II & III Personal File/ACR/Leave/Website Committee, THC, Delhi.


Principal District & Sessions Judge-cum-

Spl. Judge (PC-Act) CBI, RADC, New Delhi